

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 404**  
**IB/531/ND/2022**

**IN THE MATTER OF:**

Nakoda Bhairav Construction Through Shubham Jain	...	Applicant
Versus		
Oriental Structural Engineers Private limited	...	Respondent

**Under Section 9 of IBC Code, 2016**

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Nilesh Sharma, Ms. Swastika Kumari, Mr. Shivam, Advs.
For the Respondent	: Mr. Anik K. Airi, Sr. Adv., Mr. Ravi Krishan Chandna, Mr. Shayur Kumar, Advs., Mr. Rajan Mishra, AR of CD

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **12.07.2024**.

**-SD-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**